

PRISM MEDICO AND PHARMACY LIMITED

(CIN: L24100HP2002PLC009299)

("PRISM" / "TARGET COMPANY" / "TC")

Registered Office: Suketi Road, Kala Amb, Sirmaur, Himachal Pradesh-173 030, India

Phone No. +91-172-5020759; Email id: investorgrievancewml@gmail.com; Website: www.prismmedico.in

Open offer for acquisition up to 15,76,492 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company by M/s. Symbiosis Pharmaceuticals Private Limited (Acquirer - 1), M/s. Galaxy Vitacare Private Limited (Acquirer - 2) and Mr. Ramit Walia (Acquirer - 3) (Acquirer-1, Acquirer-2 and Acquirer-3 being collectively referred to as "Acquirers").

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition); Aapka Faisla - Shimla Edition covers Sirmour on December 05, 2022.

- Name of the Target Company : Prism Medico And Pharmacy Limited
- Name of the Acquirers : M/s. Symbiosis Pharmaceuticals Private Limited (Acquirer - 1), M/s. Galaxy Vitacare Private Limited (Acquirer - 2) and Mr. Ramit Walia (Acquirer - 3)
- Name of the Manager to the offer : Navigant Corporate Advisors Limited
- Name of the Register to the offer : Purva Sharegistry (India) Private Limited
- Offer details
 - Date of Opening of the Offer : Tuesday, 21.02.2023
 - Date of the Closing of the offer : Monday, 06.03.2023
- Date of Payment of Consideration : 13.03.2023
- Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual
7.1.	Offer Price	Rs. 11/- per Equity Share		Rs. 11/- per Equity Share
7.2.	Aggregate number of Shares tendered	15,76,492		64,800
7.3.	Aggregate number of Shares accepted	15,76,492		64,800
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 1,73,41,412		Rs. 7,12,800
7.5.	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No.& %)	Nil (Nil)		Nil (Nil)
7.6.	Shares Acquired by way of Share Purchase Agreement (SPA) <ul style="list-style-type: none"> ● Number ● % Fully Diluted Equity Share Capital 	14,51,061 (23.93%)		14,51,061 (23.93%)
7.7.	Shares Acquired by way of Open offer <ul style="list-style-type: none"> ● Number ● % Fully Diluted Equity Share Capital 	15,76,492 (26.00%)		64,800 (1.07%)
7.8.	Shares Acquired after detailed Public Statement <ul style="list-style-type: none"> ● Number of Shares acquired ● Price of the shares acquired ● % of the shares acquired 	Not Applicable		Not Applicable
7.9.	Post offer Shareholding of Acquirers <ul style="list-style-type: none"> ● Number ● % Fully Diluted Equity Share Capital 	30,27,553 (49.93%)		15,15,861 (25.00%)
7.10.	Pre and Post Offer Shareholding of Public Shareholders <ul style="list-style-type: none"> ● Number ● % Fully Diluted Equity Share Capital 	Pre Offer 46,12,367 (76.07%)	Post Offer 30,35,875 (50.07%)	Pre Offer 46,12,367 (76.07%) Post offer 45,47,567 (75.00%)

- The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and Target Company.
- Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 07.02.2023.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS
M/S. SYMBIOSIS PHARMACEUTICALS PRIVATE LIMITED,
M/S. GALAXY VITACARE PRIVATE LIMITED AND MR. RAMIT WALIA



NAVIGANT CORPORATE ADVISORS LIMITED

423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri (East), Mumbai - 400 059. Tel No. +91 22 4120 4837 / 4973 5078 Email id: navigant@navigantcorp.com

Website: www.navigantcorp.com SEBI Registration No: INM000012243 Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: March 13, 2023